

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

(3)

ORDER SHEET

APPLICATION NO. 490/2003

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

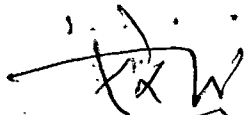
ORDER OF THE TRIBUNAL

23-10-2003

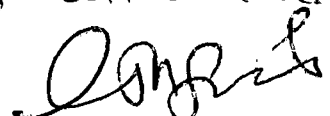
Shri N. K. Bhatt Counsel for applicant.

Learned counsel for the applicant says that his client wants to withdraw this application and wants to approach the appropriate forum.

Consequently, the OA is dismissed as withdrawal.



A.K. BHANDARI
ADMINISTRATIVE MEMBER



G. L. GUPTA
VICE CHAIRMAN

Copy sent / given vide 1760, 69. dt 31.10.03